

Cure Association)

1-River Bank Colony,

Lucknow.

10. Anand Niketan N. C. Hospital  
run by Akhil Bharatiya Manav  
Satsang Mandal, Nakatiya,  
Bareilly, U.P.

11. Shantikuti Prakritik Chikitsalaya,  
Gopuri Wardha.

12. Rajasthan Prakritik  
Chikitsalaya Kendra,  
Ganga Shahar Road,  
Bikaner.

13. Nature Cure Hospital,  
(Run by Santhal Patharia  
Seva Mandal) Jasidih,  
Bihar.

14. Kamla Arogya Mandir,  
Yavatmal, Maharashtra.

15. Nature Cure Hospital (Run by Sri  
Barkat Ram Vidyawati  
Ghai Dharamarth Trust)  
Amphalla, Jammu-Tawi).

#### Neelachal Express

2458. SHRI GAYA CHAND BHU-  
YAN: Will the Minister of RAILWAYS  
be pleased to state:

(a) whether Government propose to  
divert the Neelachal Express *via* Mirza-  
pur and Mughalsarai instead of *via* Vara-  
nasi to minimise distance from New  
Delhi to Puri;

(b) on how many days during the cur-  
rent year the Neelachal Express reached

New Delhi Railway Station on scheduled  
time of arrival; whether timings of de-  
parture and arrival of this train at New  
Delhi station are proposed to be changed  
for convenience of passengers; if so, by  
when a decision is likely to be taken in  
this regard;

(c) whether Government propose to  
run this train daily to meet the require-  
ments of the people of Orissa; if so, by  
when it is proposed to run as daily ser-  
vice?

THE MINISTER OF RAILWAYS  
(SHRI A. B. A. GHANI KHAN CHAU-  
DHURI): (a) No.

(b) During the current year from Janu-  
ary '83 to July '83 175 Neelachal Express  
reached New Delhi right time on 11 days.  
There is no proposal to change the timing  
of Neelachal Express in the near future.

(c) Not at present.

#### Non-issue of essential medicines to C.G.H.S. beneficiaries

2459. SHRI VEERSHETTY MOGL-  
APPA KUSHNOOR: Will the Minister  
of HEALTH AND FAMILY WELFARE  
be pleased to state:

(a) whether it is a fact that for some  
time past, the beneficiaries of the C.G.H.S.  
dispensary in Laxmi Bai Nagar, New  
Delhi are not getting essential medicines  
prescribed by doctors; and

(b) if so, what are the reasons there-  
for and what action Government propose  
to take in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. JOSHI): (a) No.

(b) Question does not arise.

**Functioning of flood control Department  
Delhi**

2460. SHRI RAM BHAGAT PASWAN: Will the Minister of IRRIGATION be pleased to state:

(a) the percentage of works done by Civil Engineering and Mechanical Engineering of Flood Control Department, Delhi, separately and whether Government are aware that at least Rs. 3 crores has been spent by Flood Control Department, Delhi during the last few years through Civil Department although it would have been spent by the Mechanical Division; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA): (a) and (b) The Delhi Administration has reported that percentage of works carried out by Civil Engineering Divisions is about 80 per cent and by Mechanical Division about 20 per cent. Delhi Administration has further reported that with the available machinery and skilled man-power the Department is able to execute only 15 to 20 per cent of the annual earth work through Mechanical Division. The Civil Engineering Divisions deploy thousands of manual labour, donkey labour and camel carts etc. offering employment opportunities to the poor strata of the society. The extensive embankment and drainage works are normally carried manually and mechanised means are generally adopted in some specific and difficult reaches.

12 NOON

**PAPERS LAID ON THE TABLE**

श्री शिव चन्द्र झा : श्रीमान्, मेरा पॉइन्ट ऑफ ऑर्डर है ... (व्यवधान)

श्री सभापति : आप के खिलाफ इम्पूनाइजेशन वॉक्सान अभी नहीं निकला है। ... (व्यवधान)

श्री शिव चन्द्र झा : सभापति जी, आप एकदम से हायर से चले जाते हैं। आपने प्रिविलेज के बारे में कल एक निर्णय दिया है। श्री खुशवंत सिंह के खिलाफ ग्रह नोटिस दिया गया था। लेकिन उसमें यह नहीं बताया गया है कि कितन-कितने सदस्यों ने यह नोटिस दिया है। मैं जानना चाहता हूँ कि उनका नाम क्यों नहीं खोला गया है ?

**Mr. Deputy Chairman [in the Chair]**

MR. DEPUTY CHAIRMAN: Before we proceed further I would like to inform honourable Members that the Calling-Attention will be taken up at 4 p.m. Before that we shall take up the other business.

SHRI DIPEN GHOSH (West Bengal): Mr. Deputy Chairman, I have a submission to make. I have given notice of a special mention. It relates to railways. Would you kindly ask the Railway Minister to stay in the House?

MR. DEPUTY CHAIRMAN: First let us take up the papers to be laid on the Table...